

IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI
COURT-V

Item No.-540

CP No.- 138/241-242/ND/2019

IN THE MATTER OF:

ManharSabharwal

V/s

Sabharwal Food Industries Pvt Ltd

....Applicant

....Respondent

SECTION

U/s 241-242

Order delivered on 21.01.2021

CORAM:

SHRI ABNI RANJAN KUMAR SINHA
HON'BLE MEMBER (JUDICIAL)

SHRI K.K. VOHRA,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

: Mr. Ravi Krishan Chandna, Adv, Mr. Mudit Ruhella, Adv.

For the Respondent

:

ORDER

Due to paucity of time, list the matter on **05.03.2021**.

A.K.
Sd/-

Anil Kumar

(For Court Officer, C-V)